

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION NO-3551
ANSWERED ON 11/08/2025**

Reservation for OBCs in Allotment of Hostels

3551. Shri Babu Singh Kushwaha:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that reservation for students belonging to Other Backward Classes (OBCs) has not been implemented in hostel allotment in most of the Central Universities of the country including Banaras Hindu University (BHU);
- (b) if so, the reasons therefor;
- (c) whether the Government agrees that not implementing the reservation policy in hostel allotment promotes social inequality and contradicts the Government's commitment to 'inclusive education' for the disadvantaged sections and if so, the details thereof;
- (d) Whether the Government proposes to take any steps to implement constitutional reservation for OBC students in hostel allotment; and
- (e) if so, the details thereof including timeframe for its implementation and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)

(a) to (e) The reservation in admission including reservation for Other Backward Classes (OBCs) in Central Educational Institutions is governed by the Central Educational Institutions (Reservation in Admission) Act, 2006. Accordingly, University Grants Commission allocated a total of ₹ 135 crores (Non-Recurring) to the Central Universities and Deemed-to-be Universities under capacity expansion plan, inter-alia, to provide additional accommodation of hostels for OBC students.
